

OFFICE OF THE
DISTRICT JUDGE(CHAIRMAN),
SELECTION COMMITTEE FOR SELECTION OF
ADVOCATE COMMISSIONER,
SOUTH TRIPURA:BELONIA.

No.F.49/DJ/S/BLN/JUDL/2017/ 397879 /

Dated, Belonia,
the 3rd May, 2017.

NOTIFICATION

WHEREAS, applications were invited from the eligible practicing learned Advocates of South Tripura District for making a panel of Advocate Commissioner under the Hon'ble High Court of Tripura, Civil Courts (Commissioners) Rule, 2017;

WHEREAS, the following learned Advocates namely,

1. Sri Biswajit Nandi.
2. Smt. Mampi Shome.
3. Sri Subhrajit Saha, of Belonia Bar Association and
4. Sri Apan Datta of Sabroom Bar Association have submitted applications

AND

WHEREAS on scrutiny the applications have been found to be in form;

AND

WHEREAS in accordance with Rule 6 (iii) of the Rules, their names are hereby published in official website and in the noticeboard of this office.

All the above learned Advocates are requested to appear before the Selection Committee on 11th May, 2017 at 4 pm with all original certificates wherein suitable test will be conducted relating to CPC, Evidence Act, High Court Civil Rules, Oath Act and General Aptitude.

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(G. Debnath)

District Judge (Chairman),
Selection Committee for Selection of
Advocate Commissioner,
South Tripura, Belonia

Copy to :-

- ✓ 1. The System Assistant for publishing the same in the official website.
2. Noticeboard of the office.

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District Judge (Chairman),
Selection Committee for Selection of
Advocate Commissioner,
South Tripura, Belonia